OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Officers of Delhi Judicial Service (Central & West District) are hereby detained for duty during summer vacation, 2018 for the period and purpose mentioned against their name :-

S.No.	Name of Officer	Detention Period	Work Assigned
1	Ms. Chetna Singh, ACMM	18.06.2018 to 20.06.2018	Weeding out process in Record Room (Civil)
2	Sh. Gajender Singh Nagar, ACJ (Central)	11.06.2018 to 15.06.2018	Physical verification of books in Library, Tis Hazari Courts, Delhi.
3	Sh. Shirish Aggarwal, ARC (Central)	11.06.2016 to 14.06.2018	Physical verification of books in Library, Tis Hazari Courts, Delhi.
4	Ms. Harshita Vatsayan, Civil Judge (Central)	25.06.2018 to 30.06.2018	Physical verification of books in Library, Tis Hazari Courts, Delhi
5	Sh. Balwinder Singh Civil Judge (Central)	26.06.2018 to 30.06.2018	Physical verification of books in Library, Tis Hazari Courts, Delhi
6	Sh. Mayank Mittal Civil Judge (Central)	11.06.2018 to 15.06.2018	Weeding out process in Record Room (Civil)
7	Sh. Fahauddin Civil Judge (Central)	11.06.2018 to 15.06.2018	Weeding out process in Record Room (Criminal)
8	Ms. Pragati Civil Judge (Central)	11.06.2018 to 15.06.2018	Weeding out process in Record Room (Criminal)
9	Sh. Viplav Dabas Civil Judge (Central)	25.06.2018 to 29.06.2018	Weeding out process in Record Room (Sessions)
10	Ms. Dhanashree Deka Civil Judge (Central)	11.06.2018 to 15.06.2018	Weeding out process in Record Room (Sessions)
11	Sh. Rajinder Kumar JSCC-Cum-ASCJ(West)	11.06.2018 to 15.06.2018	Departmental stock taking/ Physical verification of stores.
12	Dr. Pankaj Sharma Civil Judge (West)	25.06.2018 to 29.06.2018	Departmental stock taking/ Physical verification of stores.
13	Sh. Deepak Vats Civil Judge (West)	11.06.2018 to 15.06.2018	Accounts Branch (Central), for getting the pending work completed from the detained staffs of their respective seats of service books/Medical claims.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 1968/37657-689/S.V/DJS/Gaz/2018 Dated : 02/06/2018

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judge (West) (Officiating) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J), Administrative Branch (I, II & III) (Central) to detain the required staffs of the Judicial Officer as mentioned above during summer vacation, 2018.
5. The Officer Incharge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car facility to the above mentioned Judicial Officers.
6. The AO(J)/DDO, Record Room (Civil, Criminal, Sessions & Small Cause Court), General Branch, Accounts Branch, Care Taking Branch, Library, Computer Branch, THC, Delhi.
7. The Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
8. The PS to undersigned.
9. The Website committee (English/Hindi), Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
Delhi